

## COUNCIL OF STATES

Wednesday, 23rd September 1953

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

### LEAVE OF ABSENCE TO SHRI ALLADI KRISHNASWAMI

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Shri Alladi Krishnaswami:

"Owing to illness I am still confined to bed and I am not in a position to attend this session of the Council of States. I therefore request you to place this letter before the Council and obtain permission of the House for me to be absent from the meetings of the House during this session."

Is it the pleasure of the Council that permission be granted to Shri Alladi Krishnaswami to remain absent from all meetings of the Council during its current session?

(No hon. Member dissented.)

Permission to remain absent granted.

### PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY GOVERNMENT DURING THE SESSIONS.

THE LEADER OF THE COUNCIL (SHRI C. C. BISWAS): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given during the sessions shown against each:—

- (i) Statement No. V, Second Session, 1952, of the Council of States.

- (ii) Supplementary Statement No. IV, Third Session, 1953, of the Council of States.

[See Appendix V, annexure Nos. 121 and 122.]

### MOTION ON FOREIGN POLICY

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): Mr. Chairman, I beg to move:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

Almost in every session of this House some such motion is brought forward at the instance and desire of many Members. I am happy that this should be so, and this House should give some of its time to the consideration of international problems, because ultimately the responsibility for carrying out any policy rests on Parliament. While we discuss this matter from time to time in this House and in the other House, almost always, in the course of discussion, some hon. Members say that we waste time or we waste energy in getting entangled in international affairs. We have got great problems in India. Why not concentrate on them rather than look abroad for adventures? We have got the tremendous problem of unemployment, of raising standards and all that. Now, nobody doubts that we have these great domestic problems. Nobody doubts that these domestic problems for us are ultimately of far greater importance than any international problem, because the international problem, or any part that we may play in it, ultimately depends upon our internal situation, upon our internal strength, upon our internal cohesion and all that. There is no conflict between following a domestic policy and an international policy. They react on